

**Committee to Observe Functioning of  
Prasar Bharati**

769. SHRI V.V. RAGHAVAN :  
SHRI INDRAJIT GUPTA :  
DR. T. SUBBARAMI REDDY :  
SHRI A.C. JOS :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the ordinance doing away with the 22 member committee of MPs to observe the functioning of Prasar Bharati Corporation was allowed to lapse by the Government;

(b) if so, the reasons therefor;

(c) whether the Government propose to bring further amendments to the Prasar Bharati Act and also to bring forward a new bill to regulate private broadcasting; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) :

(a) Yes Sir,

(b) The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 1997 had removed or modified several important provisions in the principal Act relating to (i) establishment of Parliamentary Committee to oversee the functions of the Corporation; (ii) establishment of Broadcasting Council to determine the quality and contents of the programmes being broadcast; (iii) the upper age limit of 62 years for the CEO; (iv) the retirement of one-third of the Members by rotation which provided for continuity in the functioning of the Board; and (v) the appointment of two full-time members for Finance and Personnel and replacing them with only part-time ex-office members. The removal or modification of these provisions is considered detrimental to the proper functions of Prasar Bharati as originally envisaged.

(c) and (d) Government have initiated steps for introducing an Amendment Bill for restoring the provisions of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 during the current session of Parliament. There is no proposal at present, to bring forward a new Bill to regulate private broadcasting.

**Environment and Forestry clearance to  
Projects**

770. SHRI D.S. AHIRE :  
SHRI MADHAV RAO PATIL ;  
SHRI MANIKRAO HODLYA GAVIT :  
SHRI SADASHIV RAO DADOBA MANDLIK :  
SHRI ASHOK NAMDEORAO MOHOL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names and numbers of developmental irrigation projects lying pending for environmental and forestry clearance in the State of Maharashtra;

(b) the forest land required for each project; and

(c) the time by which all projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b) There is no irrigation project of Maharashtra pending for environment clearance with the Ministry. There are however 56 irrigation projects of Maharashtra pending for clearance under the Forest (Conservation) Act, 1980. A statement showing names of these projects alongwith forest area involved in each case is attached.

(c) As and when complete details in respect of the proposal are received from the State Government, expenditure action is taken by the Ministry to take a final decision.

*Statement*

*List of Irrigation Projects of Maharashtra pending under the Forest (Conservation) Act, 1980*

S.No.	Name of project	Area
1	2	3
1.	Ektai Minor Irrigation Tank, Amravati.	11.29 ha.
2.	Popatkhedha Minor Irrigation Tank, Amravati.	15.50 ha.
3.	Lower Chulband Medium Irrigation Project, Bhandara.	16.858 ha.
4.	Sandavatola Lift Irrigation Scheme, Bhandara.	13.37 ha.
5.	Pendhari Tank, Sonegaon, Bhandara.	13.11 ha.
6.	Murodoli Monor Irrigation Tank, Bhandara.	163.31 ha.
7.	Dhamanewada Minor Irrigation Tank, Bhandara	8.05 ha.

1	2	3
8.	Jambhulvihira Minor Irrigation Tank, Chandrapur	8.58 ha.
9.	Hirapur Tank Project, Chandrapur	13.26 ha.
10.	Human Project Irrigation Project, Chandrapur	2895.02 ha.
11.	Bagda-II Percolation Tank, Dhule	6.50 ha.
12.	Bagda-I Percolation Tank, Dhule	6.67 ha.
13.	Kanherwadi Tank Project, Dhule	5.90 ha.
14.	Purmepada Minor Irrigation Tank, Dhule	5.83 ha.
15.	Lalmati-I.V. Tank Project, Dhule	11.00 ha.
16.	Wakwadpada Tank Project, Dhule	10.00 ha.
17.	Waghadi Tank Project, Dhule	8.00 ha.
18.	Purmepada Tank Project, Dhule	6.00 ha.
19.	Dhanrat-II Percolation Tank, Dhule	6.55 ha.
20.	Bhandara Tank Project, Dhule	7.86 ha.
21.	Kholvihir V. Percolation Tank, Dhule	6.00 ha.
22.	Nagpur IV Percolation Tank, Dhule	6.63 ha.
23.	Chandsaili Percolation Tank, Dhule	6.06 ha.
24.	Holpani Percolation Tank, Dhule	10.73 ha.
25.	Jugani Percolation Tank, Dhule	5.30 ha.
26.	Manduna Tank Project, Dhule	51.67 ha.
27.	Bhandarbodi Percolation Tank, Nagpur	12.65 ha.
28.	Mohabardi Lift Irrigation Scheme Bhilwapur, Nagpur	9.925 ha.
29.	Lohara Tank (Umrar), Nagpur	11.88 ha.
30.	Ghosikhurd Project, Nagpur	40.4970 ha.
31.	Lonara Tank Project, Nagpur	85.1360 ha.
32.	Dhamangaon Tank Project, Nagpur	26.930 ha.
33.	Chopan Tank Project, Yeotmal	5.84 ha.
34.	Temghar Tank Project, Pune	2.42 ha.
35.	Andhra Valley Irrigation Scheme, Pune	131.40 ha.
36.	Temghar Irrigation Project, Pune	2.42 ha.
37.	Jelwgada Minor Irrigation Tank, Kolhapur	4.28 ha.
38.	Minor Irrigation Tank at Kolhapur	5.81 ha.
39.	Jelugade Minor Irrigation Tank, Kolhapur	4.28 ha.
40.	Kandwan Minor Irrigation Tank, Kolhapur	10.57 ha.
41.	Jambhra Medium Irrigation Project, Kolhapur	78.00 ha.
42.	Warna Irrigation Project, Kolhapur	768.79 ha.
43.	Bhavali Dam, Nasik	17.28 ha.
44.	Patali Percolation Tank, Nashik	1.263 ha.
45.	Koprichapada Minor Irrigation Scheme, Thane	12.71 ha.

1	2	3
46.	Nandore Percolation Tank, Thane	9.00 ha.
47.	Kopripada Minor Irrigation Scheme, Thane	12.71 ha.
48.	Surya Project, Thane	1095.3940
49.	Minor Irrigation Tank Shrlgaon, Raigad	27.17 ha.
50.	Nandgaon Water Supply Scheme, Raigad	28.5650
51.	Lal Nala Project, Wardha	29.83 ha.
52.	Bhagwanpur Minor Irrigation Tank, Gadchiroli	47.98 ha.
53.	Karnikhada Lift Irrigation Scheme, Gadchiroli	36.095 ha.
54.	Krishna River Irrigation Project, Satara	19.702 ha.
55.	Minor Irrigation Tank, Arjuni, Bhandara	7.67 ha.
56.	Alesur Minor Irrigation Tank, Bhandara	10.27 ha.

### Literacy Drive

771. SHRI RAM TAHAL CHAUDHARY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of districts so far not covered under the Total Literacy Campaign (TLC) and the reasons therefor; and

(b) the steps being taken by the Government to bring the remaining districts under the TLC?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) list indicating the names of districts not yet covered under total literacy campaigns is attached as Statement. Coverage of a district under total literacy campaign depends on its preparedness to launch the campaign, support of State Government, and submission of viable project proposals to the National Literacy Mission.

It has not been possible to launch TLCs in some of the remote and disturbed areas of the country.

(b) The National Literacy Mission propose to cover the uncovered districts under TLC during the Ninth Five-Year Plan, subject to submission of viable project proposals by the concerned districts/States and availability of funds. The concerned State Governments have been advised to prepare time-bound action plans in this regard.

### Statement

List of Districts so far not covered under the total Literacy Campaigns

### STATE/DISTRICTS

#### Arunachal Pradesh

Changlang

Dibang valley

East Kameng

East Siang

Upper Siang

Lohit

Lower Subansiri

Papum-Pare

Tawang

Tirap

Upper Subansiri

West Kameng

West Siang

#### Assam

Dhemaji

Karbi Anglong

#### Biher

Bokaro

East Champaran

Gaya

Gumla

Garhwa

Koderma

Lohardagga

Muzaffarpur

Nawada

Pakur

Sitamarhi

Sheohar

Lakhisarai

Shekhpura